

	2011-12	2012-13	2013-14	2014-15 (April – December, 2014)
Government-Cash Assistance + Discount by Upstream oil companies				
IOCL	75447	85245	71856	35348
HPCL	30425	36014	31986	14865
BPCL	32628	38741	33951	14694
TOTAL	138500	160000	137793	64907
Discount received				
Borne by OMCs				
IOCL	22	548	1082	1189
HPCL	9	232	482	500
BPCL	10	249	512	494
TOTAL	41	1029	2076	2184

Share of domestic production in total petroleum products required

1546. DR. BHALCHANDRA MUNGEKAR: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) what is the share of domestic production in the total requirement of petroleum products and natural gas in the country;
- (b) what steps were taken to increase this share during the last three years; and
- (c) what steps are proposed to be taken during the next three years?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) Against the consumption of petroleum products of 158.4 Million Metric Tonne(MMT) during 2013-14, there was production of 220.20 MMT. Therefore, the country is surplus in production of petroleum products. On the other hand share of net production of Natural Gas to consumption in the country is 66.70%.

(b) and (c) During last three years refining capacity for production of petroleum products have been enhanced by 27.7 Million Metric Tonne Per Annum (MMTPA). It is projected that refining capacity of the country will reach upto 307.366 MMTPA by 2016-17.

In order to increase the domestic share of crude oil and natural gas, the Government has adopted following multi-pronged approach:

- A. Enhance production from the existing field by adopting Improved Oil Recovery (IOR)/Enhanced Oil Recovery (EOR) measures using latest technology.
- B. Bring into production new discoveries at the earliest. For this a policy framework for early monetization of hydrocarbon discoveries under PSC regime has been approved by the Government. This policy has addressed rigidities in the timelines of the PSC and has allowed the contractors to start production at the earliest.
- C. Facilitate enhanced exploration activities through following measures:
 - (i) Appraisal of about 1.5 million sq km un-appraised area of the Indian Sedimentary Basins.
 - (ii) Re-assessment of Hydrocarbon Resources.
 - (iii) Setting up of National Data Repository.
 - (iv) Policy approved for exploration and exploitation of Shale Gas/Shale Oil resources by National Oil Companies under the nomination regime.
 - (v) Policy approved for exploration in the Mining Lease (ML) areas after the expiry of the exploration period.
 - (vi) Policy approved for Non-exclusive Multi-client Speculative Survey for assessment of unexplored sedimentary basins.
- D. Revision of prices of domestic natural gas which is expected to incentivize production of natural gas in the country.

Pahal scheme for LPG

†1547. SHRI PRABHAT JHA: Will the THE MINISTER of PETROLEUM and NATURAL GAS be pleased to state:

† Original notice of the question was received in Hindi.